

Pendency figures in the Judgeship of Jalpaiguri.  
For the month of January, 2018.

Sl. No.	Opening Balance			Institution during the month.			Disposal during the month			Closing Balance at the end of the month.			% increase or decrease in pendency vis-à-vis previous month.			Disposal of Cases which are more than five years old.			Pendency of cases which are more than five years old at the end of the month.		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
2.	9734	48886	58620	463	1664	2127	431	1087	1518	9766	49463	59229	0.32% Increase.	1.18% Increase.	1.03% Increase.	20	112	132	1440	18043	19484

**The figures are supplied as per physical verification. Opening balance and Closing balance for the month of January, 2018 is not tallied with DJPMC (CIS) report due to software problem.**

4.	What is the progress made on those targets district-wise.	Not applicable.
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( Somenath Bandyopadhyay )  
DISTRICT JUDGE,  
JALPAIGURI.